99

the Censor is not authorised to do everything he likes. It is bad enough to have Parliamentary proceedings censored. It is atrocious to have the Public Accounts Committee Report, which should be known to the public in full, to be censored by the authorities.

Workers' Education

Sir. I would request you kindly to take up this matter at the highest level. Let us thrash it out. Let us hope. . .

MR. CHAIRMAN: Mr. Bhupesh, I have already brought to the notice all other matters raised by you here, and they are being attended to. This also will be referred.

SHRI BHUPESH GUPTA; I am very glad that you have done so. I think this should also be brought to your notice. Only yesterday, this Report was submitted by a member of our party, who is the Chairman of the Public Accounts Committee, Mr. Hiren Mukherjee. But these names were deleted from the copies. Therefore, you could not read it in the papers. This should not happen. There should be a limit to indecency, Sir.

MR. CHAIRMAN: Mr. Raju.

SHRI V. B. RAJU (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Hundred and Ninety-sixth Report of the Public Accounts Committee (1975-76) on Paragraph 28 of the Report of the Comptroller and Auditor General of India for the year 1973-74—Union Government (Civil) relating to Farakka Barrage Projects-Ministry of Agriculture and Irrigation (Department of Irrigation).

SHRI BHUPESH GUPTA: I hope that everything will be there.

THE HINDU MARRIAGE (AMEND-**MENT) BILL, 197'6**

SHRI SHIV DAYAL SINGH CHAURASIA (Utttar Pradesh): Sir,

I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

The question was put and the motion was adopted.

SHRI SHIV DAYAL **SINGH** CHAURASIA: Sir, I introduce the Bill.

THE WORKERS' EDUCATION SCHEME BILL, 1976

SHRI JAGAN NATH BHARDWAJ (Himachal Pradesh): Sir, I beg to move for leave to introduce & Bill to provide for a scheme to train workers in the discipline of trade unionism and to bring consciousness amongst workers about their responsibilities in a democratic society with a view to enabling then; to play their role in the social and economic development of the country.

The question was proposed.

SHRI JAGAN NATH BHARDWAJ; Sir, I will take only two minutes to introduce. . .

MR. CHAIRMAN: No speech now.

SHRI JAGAN NATH BHARDWAJ: Two minutes only.

MR. CHAIRMAN: It is not allowed. Why do you again do something which is against the procedure?

SHRI JAGAN NATH BHARDWAJ: Thank you.

MR, CHAIRMAN: The question is: —

"That leave be granted to introduce a Bill to provide for a scheme to train workers in the discipline of trade unionism and to bring consciousness amongst workers about their responsibilities in a democratic society with a view to enabling them to play their role in the social and economic development of the country."

The motion was adopted.